

1SLP(C)No.30998/10 etc.etc. 1

ITEM NO.1(PH)

COURT NO.3

SECTION IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).30998/2010
(Arising out of impugned final judgment and order dated 30/09/2010
in WA No.397/2010 passed by the High Court of M.P. at Indore)
RAVINDRA RAMCHANDRA WAGHMARE Petitioner(s)

VERSUS

INDORE MUN.CORP.& ORS. Respondent(s)
(Interim relief and office report)
(For final disposal)

WITH

SLP(C) No.31541/2011

(With Interim Relief and Office Report)

SLP(C) Nos.469-476/2016

(With Office Report)

SLP(C) Nos.416-417/2016

(With Office Report)

SLP(C) Nos.14502-14507/2016

(With Interim Relief and Office Report)

SLP(C) No.15380/2016

(With Interim Relief and Office Report)

SLP(C) No.14531/2016

(With Interim Relief and Office Report)

SLP(C) Nos.14493-14496/2016

(With appln.(s) for directions and exemption from filing O.T. and
permission to file additional documents and Interim Relief and
Office Report)

SLP(C) No.15421/2016

(With appln.(s) for exemption from filing O.T. and permission to
file addl. documents and Interim Relief and Office Report)

SLP(C) No.16750/2016

(With Interim Relief and Office Report)

SLP(C) No.16827/2016

(With Interim Relief and Office Report)

SLP(C) No.19012/2016

(With appln.(s) for exemption from filing c/c and exemption from
filing O.T. and Interim Relief and Office Report)

SLP(C) No.16891/2016

(With Interim Relief and Office Report)

SLP(C) No.16742/2016

(With Interim Relief and Office Report)

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Date : 05/10/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr.Dhruv Mehta, Sr.Adv.

In SLP(C)Nos. Mr.Gaurav Agrawal, Adv.

14502-14507/16, Mr.Siddharth Gupta, Adv.

15380/16 & 14493- Mr.Abhikalp Pratap Singh, Adv.

14496/16 Mr.Abhishek Rai, Adv.

Ms.Anupama D., Adv.

In SLP(C) 30998/10, Mr.Sushil Kumar Jain, Sr.Adv.

31541/11, 469-476/ Mr.B.K.Satija, Adv.

16 & 416-417/16 Mr.Puneet Jain, Adv.

Mrs.Christi Jain, Adv.

Mr.Abhinav Gupta, Adv.

Mr.Pankaj Sharma, Adv.

Mr.Manu Maheshwari, Adv.

Ms. Pratibha Jain, A OR(NP)

In SLP(C)14531, Mr.Apoorv Shukla, Adv.

16750,16827,19012, Mr. Kunal Cheema, Adv.

16891 & 16742/16 Mr.Yogesh Ahirrao, Adv.

In SLP(C)15421/16 Mr.Neelmani Pant, Adv.

Ms.Anagha S.Desai, AOR(NP)
For Respondent(s) Mr.Tushar Mehta, ASG
In SLP(C)30998/10 Mr. Sanjay Kapur, Adv.
(For RR No.4) Mr.Anmol Chandan, Adv.
Ms.Priyanka Das, Adv.
In SLP(C)14493-496/ Mr.Tushar Mehta, ASG
16 & 14502-14507/16 Mr.Akshay Girish Ringe, Adv.
(For Bhopal Mr.Manan Popli, Adv.
Municipal Corp.)
In SLP(C)30998/10, Mr.Rakesh Dwivedi, Sr.Adv.
31541/11,469-476/ Mr.Manoj Munshi, Adv.
16 & 416-17/16 Mr. A. V. Rangam, Adv.
Mr.Buddy A.Ranganadhan, Adv.
Mr.D.V.Raghu Vamsy, Adv.

In SLP(C) 31541/11 Ms.Shivali Chaudhary, Adv.
Mr.Sagar Suri, Adv.
Mr.C.D.Singh, A OR
In SLP(C) 31541/11 Mr.Anil K.Sharma, Adv.
(For RR No.4) Mr. Praveen Chaturvedi, Adv.

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Mr. Mishra Saurabh, Adv.
Mr.Sunny Chaudhary, Adv.
Mr.Ankit Kr.Lal, Adv.
For Applicant Ms.Pragati Neekhra, Adv.
Mr.Akshay Chandra, Adv.
Upon hearing the counsel the Court made the following
O R D E R
Arguments heard.
Judgment reserved.
Written submissions be filed by 07.10.2016.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR

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